

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-2373/2014

New Delhi this the 04th day of September, 2017

Hon'ble Sh. Shekhar Agarwal, Member (A)

Hon'ble Sh. Raj Vir Sharma, Member (J)

Ms. Alka
W/o Shri Nand Kishore
Age 39 years
D/o Shri Jagdish
R/o D 110, Karampura
New Delhi-110015.

... Applicant

(By Advocate : Sh. Ashutosh Dixit for Sh. Ashok Aggarwal)

Versus

1. Delhi Subordinate Services Selection Board (DSSSB)
Through Secretary,
Govt. of NCT of Delhi,
FC-18, Institutional Area, Karkardooma,
Delhi-110092
2. South Delhi Municipal Corporation
Through Commissioner,
23rd Floor, Civic Centre Minto Road,
New Delhi-110002.
3. North Delhi Municipal Corporation
Through Commissioner,
23rd Floor, Civic Centre, Minto Road,
New Delhi-110002
4. East Delhi Municipal Corporation
Through Commissioner,
Vishwas Nagar Extension, Shahdara,
Delhi
5. Govt. of NCT of Delhi
Through Chief Secretary,
Secretariat, I.P. Estate,
New Delhi-110002
6. Union of India
Through Secretary
Ministry of Social Justice and Empowerment,
Shastri Bhawan, C Wing, Dr. Rajendra Prasad Road,
New Delhi-110001. ... Respondents

(By Advocate : Sh. R.K. Shukla for R-3 and Sh. R. N. Singh for R-4)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

Proxy counsel for the applicant has submitted that the applicant has already got the relief prayed for. Accordingly, he seeks leave of this Tribunal to withdraw this OA.

2. Therefore, this OA is dismissed as withdrawn.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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